

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

17.09.2021

M.A./350/302/2021

O.A./350/78/2021

(EXECUTION OF THE ORDER)

ITEM NO:29

FOR APPLICANTS(S) Adv. :

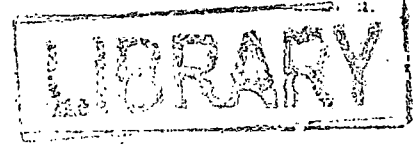
MONORANJAN MAITY

-V/S-

S E RAILWAY

Mr. A. Chakraborty

Ms. P. Mondal



FOR RESPONDENTS(S) Adv.:

Mr. R. K. Sharma

Notes of The Registry	Order of The Tribunal
	<p>Learned Counsel for the applicant submits that the matter can be disposed of, since the applicant has been directed to join the transfer post within one week.</p> <p>Accordingly, the M.A. is disposed of as infructuous.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER.(J)</p> <p>sl</p>